

The Deputy Minister of Labour (Shri Abid Ali): (a) (i) 7.

(ii) 52.

(b) Only those creches where milk and diet are supplied for children are considered to be running satisfactorily. Number of such creches is 28.

(c) No. Milk and diet are supplied at 28 creches and milk only at five creches. Toys are provided in most of the creches.

D. D. T.

***2172. Sardar Hukam Singh:** Will the Minister of Health be pleased to state the total quantity of D.D.T. consumed in the country during 1954?

The Minister of Health (Rajkumari Amrit Kaur): 68,23,108 lbs. of D.D.T. 75 per cent. wettable powder were consumed during the year 1954-55.

TRAINING OF UNREGISTERED MEDICAL PRACTITIONERS

***2173. Thakur Lakshman Singh Charak:** Will the Minister of Health be pleased to state whether Government propose to bring forward any legislation regulating the standard of education and practical training of un-registered Vaidyas, Hakims and Homoeopaths?

The Minister of Health (Rajkumari Amrit Kaur): The matter is under consideration.

BONGAIGAON POST OFFICE BUILDING

***2175. Shri Brohmo-Choudhury:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware that the Sub-Post Office building at Bongaigaon (Assam) is not adequate to cope with the present needs;

(b) whether there is any proposal to construct a more spacious building there; and

(c) if so, when the construction work is expected to be taken up?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Yes.

(c) The work will be taken up in hand as soon as preliminaries are completed which are already in hand.

WAGES IN CEMENT INDUSTRY

***2177. Thakur Jugal Kishore Sinha:** Will the Minister of Labour be pleased to refer to the reply given to starred question No. 331 on the 24th November, 1954 and state:

(a) the progress made so far by the Board appointed to prescribe the basic minimum (standard) rates of wages of the employees in the cement industry; and

(b) how long it will take to finalise their recommendation?

The Deputy Minister of Labour (Shri Abid Ali): (a) The Board met on the 22nd and 23rd March, 1955. Certain decisions regarding the size of State Boards' standardization of occupational nomenclature and minimum wages and dearness allowance, amalgamation of a part of dearness allowance with basic wages, and principles on which bonus is to be paid, were reached.

The concerned State Governments have been requested by the Chairman, Central Wages Board, to form State Boards immediately and to obtain and forward the views of State Boards on the question of minimum wages, dearness allowance, amalgamation of part of dearness allowance with basic wages and payment of bonus, by the 31st May, 1955.

(b) The Central Wages (Standardization) Board is expected to finalise its recommendation by the 30th September, 1955.

MEDICAL EXAMINATION OF RAILWAY EMPLOYEES

***2179. Col. Zaidi:** Will the Minister of Railways be pleased to state:

(a) whether all employees serving in dining cars and Railway restaurants